

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 27 of 2011 & I.A. No. A No. 42 of 2011

Dated: 9th November, 2011

In the matter of:

Kalyanpur Cement Limited

....
Versus

Appellant (s)

**Bihar Electricity Regulatory Commission
& Ors.**

.....

Respondent (s)

Counsel for the Appellant (s) : Mr. Apoorva Misra
Mr. Amit Kapur

Counsel for the Respondent (s) : Mr. Mohit Kumar Shah
Mr. Samuel Haque

ORDER

The Court has not assembled today.

As agreed by learned counsel for the parties, matter is adjourned to 7th
December, 2011.

(Court Master)

rkt

